

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/187/2016  
NAME OF THE PETITIONER(S) : T.P. Balamurugan  
NAME OF THE RESPONDENT(S) : M/s Ponny Retail's Private Limited and 5 others  
UNDER SECTION : 397/398, 237, 235

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B. Sarath babu  
Fr. Rajnath v.k.

Counsel for Petitioner.

B. Gopala

K. Kathiresan

Counsel for the 2<sup>nd</sup>  
Respondent

I. Kuthirai

D. Gopal

Counsel for R<sub>3</sub> to R<sub>6</sub>

D. Gopal

ORDER

Counsel for Petitioner present. Counsel for R<sub>3</sub> to R<sub>6</sub> present. Counsel for R<sub>2</sub> present.

Put up with TCP/141/16 on 05.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)